

3-12-64

OA 498/64

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App: Smt D.A. Sawrothia
Resp: Smt S.K. Singh

Learned Counsel for applicant laid great stress on the question of Interim Relief. Smt S.K. Singh took Prel. objection about the maintainability of the OA as the applicant belongs to BIR, which is one of the Armed forces and sought time file counter.

but on 10-12-64.

Later on the learned counsel for applicant wanted to withdraw the OA. The OA is dismissed as withdrawal without prejudice to the applicant to approach the competent forum for redressal of his grievance.

~~Done~~
CDR (senior)
AM

OK
Copy of order
prepared on
06-12-64
D.A.
06/12/64